

ITEM NO.119

COURT NO.7  
S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SECTION XVII

Civil Appeal No(s). 2845/2017

COAL INDIA LTD & ANR.

Appellant(s)

VERSUS

COMPETITION COMMISSION OF INDIA & ANR.

Respondent(s)

IA No. 67308/2021 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 30547/2018 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 29248/2018 - BRING ON RECORD SUBSEQUENT FACTS  
IA No. 70839/2022 - CLARIFICATION/DIRECTION  
IA No. 47174/2018 - CLARIFICATION/DIRECTION  
IA No. 115848/2023 - CLARIFICATION/DIRECTION  
IA No. 87971/2017 - CLARIFICATION/DIRECTION  
IA No. 121292/2022 - CLARIFICATION/DIRECTION  
IA No. 77754/2022 - EARLY HEARING APPLICATION  
IA No. 1/2017 - EX-PARTE STAY  
IA No. 7135/2023 - INTERVENTION APPLICATION  
IA No. 91462/2018 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES  
IA No. 3/2017 - PERMISSION TO FILE ANNEXURES  
IA No. 2/2017 - PERMISSION TO FILE ANNEXURES

WITH

CONMT.PET. (C) No. 896/2018 in C.A. No. 2845/2017 (XVII)

Date : 06-02-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA  
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Parties

Dr. S. Murlidhar, Sr. Adv.  
Mr. Harman Sandhu, Adv.  
Ms. Shally Bhasin, Adv.  
Mr. Yaman Verma, Adv.  
Mr. Chaitanya Safaya, Adv.  
Ms. Raveena Lalit, Adv.  
Mr. Prateek Gupta, Adv.  
Ms. Sanjana L.b, Adv.  
Ms. Jyotsna Punshi, Adv.  
Mr. S. S. Shroff, AOR

Mr. Rishad Ahmed Chowdhury, AOR  
Ms. Karishma Maria, Adv.

Mrs. Bina Gupta, AOR

Mr. Birendra Saraf, Sr. Adv.  
Mr. Samir Malik, Adv.

Contd..

Ms. Nikita Choukse, Adv.  
Mr. Tushar Mathur, Adv.  
M/S. D.S.K. Legal, AOR

UPON hearing the counsel the Court made the following  
O R D E R

On joint request, list on 06.03.2025.

(NEETU SACHDEVA)  
ASTT. REGISTRAR-cum-PS

(DIVYA BABBAR)  
COURT MASTER (NSH)